

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 81 of 2013 &**  
**I.A. no. 129 of 2013**

**Dated : 14<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**GMR Vemagiri Power Generation Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Gopal Jain**  
**Mr. Alok Shankar**

**Counsel for the Respondent(s): Mr. G.V. Brahmananda Rao for**  
**Mr. P. Shiva Rao for R.2 to 6**

**ORDER**

Reply is being filed today after serving copy on the other side.

Post the matter for hearing on **16.09.2013**. In the meantime,  
Rejoinder, if any, be filed after serving copy on the other side.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**